

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 11364 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-383-384-2017-18 dated 20/12/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax- SURAT-I)

Nandan Petrochem Ltd

Survey No. 96/1, Village-Falandi, Near Jbf Industries, Athola,
Silvassa, Dadra & Nagar Haveli (Ut)

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-I

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat,Gujarat- 395001

.....Respondent

APPEARANCE:

Shri Jigar Shah, Advocate for the Appellant

Shri Sharad Airan, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 13.04.2021

DATE OF DECISION: 28.04.2021

The appeal is disposed of. For order, see order of Excise Appeal No 11357 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**